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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 3848/2021**
M/S ANSAL PROPERTIES AND INFRASTRUCTURE
LIMITEDPetitioner

Through: Mr. T.M. Shiva Kumar, Mr.
S.V. Rateria, Ms Priyanka
Singh and Ms. Kirti Kishore,
Adv.

versus

UNION OF INDIA & ORS.Respondent

Through: Mr. Debesh Panda, SSC with
Mr. Vikram Aditya Singh, Ms.
Zehra Khan, Ms. Yashika
Gupta, Mr. Ojaswa Pathak,
Adv.
Mr. Ravi Prakash, CGSC with
Ms. Isha Kanth, Adv. for UOI

CORAM:
HON'BLE MR. JUSTICE YASHWANT VARMA
HON'BLE MR. JUSTICE RAVINDER DUDEJA

ORDER
24.09.2024

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Since the Court would have to rise on account of a Farewell
Reference, let this matter be called again on 22.11.2024.

YASHWANT VARMA, J.

RAVINDER DUDEJA, J.

SEPTEMBER 24, 2024/neha